GOVERNMENT OF INDIA

MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

RAJYA SABHA

UNSTARRED QUESTION NO.1250 TO BE ANSWERED ON 27.07.2022

SUGAMYA BHARAT ABHIYAN

1250. SHRI KAILASH SONI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether the objective of the Sugamya Bharat Abhiyan (Accessible India Campaign) is to provide equal opportunities and self-reliant life to the disabled persons to ensure their participation in all spheres of life;
- (b) the number of proposals received under Accessible India Campaign from Madhya Pradesh;
- (c) the number of proposals which have been approved or are pending; and
- (d) the date by which the approval will be given to the pending proposals?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SUSHRI PRATIMA BHOUMIK)

- (a):Yes, Sir. Accessible India Campaign (AIC) was launched as a nation-wide flagship campaign for achieving universal accessibility, which focuses on enhancing the accessibility of Built-Up Environment, Transportation System and Information and Communication Technology (ICT) ecosystem to make the life of Persons with Disabilities (PwDs) more convenient.
- (b), (c) and (d): Under the Accessible India Campaign, Access Audit of 100 State Govt. buildings was conducted in Bhopal and Indore cities of Madhya Pradesh. Proposals/ Cost Estimates for all these 100 buildings were received from Government of Madhya Pradesh and out of these 100 buildings, 89 buildings were given funds as the proposals were found to be compliant with provisions of the Scheme.

In view of the sunset clause of Accessible India Campaign, the Ministry decided and communicated State/UT Governments in the video conferences held on 14.09.2021 and 16.09.2021 that fresh/revised proposals for seeking 1st installment must be submitted before December, 2021. However, the State Government of Madhya Pradesh could not submit compliant proposals/cost estimates for the other 11 identified buildings within stipulated time frame (on or before 31st December, 2021). The proposals, therefore, could not be processed.
